

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 1**  
**(IB)-154(PB)/2020**

**IN THE MATTER OF:**

M/s. Uptodate Plastics and Packing Pvt. Ltd. .... Applicant/petitioner

Vs.

UM Autocomp Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 14.01.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioners : Mr. Akhil Sachdev, Adv.

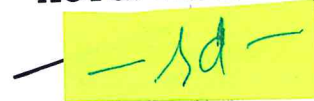
**ORDER**

Withdrawal memo filed by the counsel for the applicant.

Accordingly, company petition is dismissed as withdrawn  
with liberty as per law.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**